

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

CORRIGENDUM

No. 747-RG.

Dated : February 18, 2013.

“In continuation of the Court’s Notification No. 3969-RG dated 16th August, 2012 containing the result of the written test after moderation for recruitment to the cadre of District Judge (Entry Level) through direct recruitment from Bar – 2012 the number obtained by Shri Subrata Chandra Polle (Roll No. DRB/HC/CAL/12/3 under Sl. No. 42) only in Paper-III & V have wrongly been mentioned as 46.5 instead of 66.5 and 47 instead of 57, respectively, inadvertently and by arithmetic error in calculation of marks. This is for information of all concerned that the said mistake is hereby rectified and the number obtained by Shri Subrata Chandra Polle in Paper-III & V be read as 66.5 instead of 46.5 and 57 instead 47 respectively and thus the total marks obtained by the candidate will be 260.5 instead of 230.5 and the percentage of marks obtained by the candidate be read as 52.1 instead of 46.1”.

By Order,

**Sd/-
Registrar General.**